

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3531**

**TO BE ANSWERED ON THE 17TH DECEMBER, 2024/ AGRAHAYANA 26, 1946
(SAKA)**

CENTRAL ARMED FORCES

3531. SMT. MALA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of personnel at the different Central Armed Police Forces (CAP) posted in West Bengal at present;

(b) the number of armed policemen are posted as security for political persons including elected representatives in West Bengal; and

(c) the head under which the cost of these postings is paid?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) : “Police” and “Public Order” are State subjects under the Constitution of India. The responsibility of maintaining law and order and also providing security to an individual in the jurisdiction of State rests primarily with the State Government. However, the Central Government deploys Central Armed Police Forces (CAPFs) at the request of State Government from time-to-time. The number of CAPF personnel posted and the cost incurred varies from time to time.
